

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

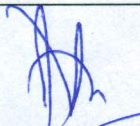
C.P.No.1011/KB/2011

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

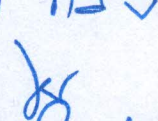
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17<sup>th</sup> November 2017, 10.30 A.M

Name of the Company	Ramesh Ch. Sabat & Ors.-Versus-Hotel Moti Pvt.Ltd & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PATITA PARAN BISNOOL, Adv  
2. KUNDIP KUMAR MAJUMDAR Adv } Respondents

  
17/11/17

1. Mr D. N. Sharma  
2. Mr R. K. Das  
3. Mr A. Das } Adv

  
Petitioners  
17/11/17


ORDER

Ld. Counsel for the petitioners and the respondents are present.

List on 08/01/2018.



(Jinan K.R.)  
Member (J)



(Vijai Pratap Singh)  
Member (J)